

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

IA No. 242387/2025 - CLARIFICATION/DIRECTION

Date : 07-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE N.V. ANJARIA
[IN CHAMBER]

For Appellant(s) :Ms. Tulika Mukherjee, AOR
Mr. Venkar Narayan, Adv.

For Respondent(s) : Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant Mr. Venkar
Narayan, prays for two weeks' time to file the necessary
application for deletion of respondent.

Time is granted, as prayed for.

(RAHUL KUMAR)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)